

PARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) and (b). No such recommendation has so far been received by the Government from the 77th Session of Indian Science Congress held at Cochin during February, 1990. However, on a suggestion made during the deliberations of the Science Congress, the possibility of formulating a proposal in 2 Projects mode on the theme "Ernakulam a Biotechnology District" is being looked into By a local group under the guidance of the District Collector, Ernakulam. This proposal would then be submitted to the State Government. The Department of Biotechnology would be associated in progressing it further.

Per Capita Investment/Income in Lakshadweep

6013. SHRI P.M. SAYEED: Will the PRIME MINISTER be pleased to State:

(a) the per capita investment and the rate of increase in per capita income in Lakshadweep during the last two years, year-wise;

(b) whether it is below the national average; and

(c) if so, the steps taken or proposed to be taken to increase the per capita income of Lakshadweep in the current Five Year Plan period?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) and (b). The per capita plan outlays (which include public sector investment and current outlays) for Lakshadweep for the years 1988-89 and 1989-90 are Rs. 3889 and Rs. 4667 respectively. These are at a much higher level than the national average, which are Rs. 258 and Rs. 277 for the respective years. The estimates of per capita total investment (i.e. public sector and private sector invest-

ment together) are not available at the level of States and UTs.

The official estimates of Net State Domestic Product (State income) and the per capita thereof are prepared by the respective States/Union Territories, and finalised in consultation with the Central Statistical Organisation. The Union/Territory of Lakshadweep have so far not prepared their estimates of the UTs' income and per capita income.

(c) Steps have, however, been taken to improve the general living standards of the people of Lakshadweep. An Island Development Authority, constituted in 1986, looks into the special development needs of Lakshadweep. Steps have been taken to improve transportation, develop tourism, improve air communications, establish medical facilities and develop non-conventional energy.

[Translation]

Pollution control Devices in Industries in Delhi and U.P.

6014. SHRI KALPNATH SONKAR: Will the PRIME MINISTER be pleased to State:

(a) the number of industrial units in Delhi, Noida, Sahibabad and Ghaziabad where pollution controlling devices have been installed; and

(b) the steps taken by Government so far to get these devices installed in other defaulting units?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) The names of industries having pollution control devices in Delhi, Noida, Sahibabad and Ghaziabad are as follows:

<i>Sl.No.</i>	<i>Place</i>	<i>Name of The Industry</i>
<i>1</i>	<i>2</i>	<i>3</i>
1.	Delhi	1. DCM Silk Mills
		2. Sylvania Laxman
		3. Delhi Bottling
		4. Rama Paper Mill
		5. Delhi Milk Scheme (DMS)
		6. Mother Dairy
		7. Voltas
		8. Vikas Motors
		9. Pearl Drinks
		10. Shakti Hosiery
		11. Continental Devices
		12. Northland
		13. Styropack Limited
		14. Sharpedge Limited
		15. Ajanta Iron Steel
		16. K.K. Rath
		17. Ranbaxy Laboratories
		18. G.D. Rath
		19. Krishna Strips
		20. Central Kitchen (Nirulas)
		21. Swatantra Bharat Mills
		22. Hindusthan Insecticides Limited

<i>Sl.No.</i>	<i>Place</i>	<i>Name of The Industry</i>
<i>1</i>	<i>2</i>	<i>3</i>
		23. Hindustan Veg. Oils Ltd.
		24. Kaytis Food
		25. Badarpur Thermal Power Station
		26. Indraprastha Thermal Power Station
		27. Rajghat Thermal Power Station
		28. Delhi Grinding Unit
		29. Shriram Food and Fertilizer Industries
		30. Jain Stone Crushing Co.
		31. Gokal Chand Hari Chand
		32. Yogmaya Stone Crushing Co.
		33. Krishna Stone Crushing Co.
		34. Vijay Stone Co.
		35. Tilak Raj Ahuja Stone
		36. Garg Stone Crushing Co.
		37. Laxmi Stone Crushing Co.
		38. Panchshil Stone Crushing Co.
		39. Ganesh Stone Crushing Co.
		40. Amba Stone Crushing Co.
		41. Vishakarma Stone Crusher
		42. Kalkaji Stone Crushing Co.
		43. Gosain Stone Crushing Co.

<i>Sl.No.</i>	<i>Place</i>	<i>Name of The Industry</i>
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<i>1</i>	<i>2</i>	<i>3</i>
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44. United Stone Crushing Co.
45. Mahavir Stone Crushing Co.
46. Onkar Stone Crushing Co.
47. Narain Dass Nagia
48. Ranveen Enterprises
49. Standards Concrete & Stone
50. Sushil Stone Crushing Co.
51. Delhi Grit Udyog
52. Jagadamba Stone Crushing Co.
53. Aggarawal Stone Crushing Co.
54. Sarswati Stone Crushing Co.
55. Sidhy Stone Crushing Co.
56. Bhagwati Stone Crushing Co.
57. Rama Stone Crushing Co.
58. Janta Stone Crushing Co.
59. Gurbaksh Singh Stone Crushing Co.
60. Milap Stone Crushing Co.
61. Kundan Lal Ahuja
62. Sharma Stone Crushing Co.
63. Hindustan Stone Crushing Co.
64. Pelican Potteries

<i>Sl.No.</i>	<i>Place</i>	<i>Name of The Industry</i>
<i>1</i>	<i>2</i>	<i>3</i>
		65. Palam Potteries
		66. Punjab Potteries
		67. Hindustan Petrochemicals
		68. Band Box
		69. Hindustan Vegetable Oil Co.
		70. Kalsi Tyres.
2.	Noida	1. Jagat Jeet Industries Ltd.
		2. Atash Industries Ltd.
		3. Hindustan Proteins Ltd.
		4. Bharat Electroplaters
		5. Anand Electroplaters
		6. Bisleri Beverage Ltd.
		7. Luthra Automobiles Ltd.
		8. Chemical Systems
3.	Sahibabad	1. Wardex Pharmaceutical (P) Ltd.
		2. Marvel Vinyal (P) Ltd.
		3. Suruchi Dyeing Udyog (P) Ltd.
		4. Coolage Breweries (P) Ltd.
		5. Atlas Cycle & Industries
		6. Uptron Picture Tube Ltd.
		7. Pentagun Screw & Fastner
		8. Munjal Steel (P) Ltd.

<i>Sl.No.</i>	<i>Place</i>	<i>Name of The Industry</i>
<i>1</i>	<i>2</i>	<i>3</i>

9. Dabur India Ltd.

10. Prem Dyeing & Printing

11. Pragati Paper Mills (P) Ltd.

12. Kapri International

13. Chandrawati Polymers (P) Ltd.

14. Rohini Chemical (P) Ltd.

15. Kapoor Brothers

16. Ben Mohan Process House

17. Ajai Industries Corporation

18. Golden Protein (P) Ltd.

19. Wadco Tools Ltd.

20. Usha Telehos Ltd.

21. Universal Glass Ltd.

22. Meritec India Ltd.

23. Central Electronic Ltd.

24. Deep Tar Udyong (P) Ltd.

25. Sharda Boiron Laboratories (P) Ltd.

4. Ghaziabad

1. Modi Pon Ltd.

2. Sri Ram Piston & Rings

3. R.M.I.

4. International Tobacco Co. Ltd.

<i>Sl.No.</i>	<i>Place—</i>	<i>Name of The Industry</i>
<i>1</i>	<i>2</i>	<i>3</i>
		5. Hindon River Mill
		6. Ordnance Factory
		7. Ajhanta Tubes Ltd.
		8. Centuary Laminating Co.
		9. Rama Roll Galva Steel (P) Ltd.
		10. Sukruti Vidut Udyong (P) Ltd.
		11. Jain Tube Co. Ltd.
		12. Modi Vanaspati Mfg. Co. Ltd.
		13. Neera Chemical & Fertilizer (P) Ltd.
		14. Tata Oil Mills Co. Ltd.
		15. Albert David
		16. Crop health Product (P) Ltd.
		17. Unichem Laboratories (P) Ltd.
		18. Upera Agro processors & Gen. Mills
		19. Shanti Rolling Mill
		20. Super Snacks (P) Ltd.
		21. Sai Food Pack (P) Ltd.
		22. Lipton India Ltd.
		23. Amrit Vanaspati Co. Ltd.
		24. Gimpax Rubber
		25. Majestic Auto Ltd.

<i>Sl.No.</i>	<i>Place</i>	<i>Name of The Industry</i>
<i>1</i>	<i>2</i>	<i>3</i>

26. Bharat Electronic Ltd.
27. Amrit Protein (P) Ltd.
28. D.C.M. Toyota
29. Escorts Ltd.
30. Hindo Rubber
31. S.R.F. Nippondence Ltd.
32. Nicco Batteries Ltd.
33. Mohan Meaking Ltd.
34. Samarjeet Singh Mann Textile
35. Simbhoul Sugar Mills Ltd.
36. Modi Distillery Ltd.
37. Simbhoul Industries (P) Ltd.
38. Chemo Pulp & Tissues Ltd.
39. U.P. Board & Container
40. Amit Board Mill
41. Kumar Board Mill
42. Sri Balaji Paper Mill Ltd.
43. Mukund Tube (P) Ltd.
44. Mohan Crystal Glass Works Ltd.
45. Egal Potteries Ltd.
46. U.P. Ceramics & Potteries Ltd.

<i>Sl.No.</i>	<i>Place</i>	<i>Name of The Industry</i>
<i>1</i>	<i>2</i>	<i>3</i>
		47. Doon Synthetic & Chemical
		48. Dewan Recliam Rubber
		49. Modi Paint & Varnish
		50. Radhu Industries, Murad Nagar
		51. Rituraj Textile Ltd.
		52. Jaina Times Industries
		53. Mascot India Ltd.
		54. Dwarika Nath Steel
		55. Modern Steel (P) Ltd.
		56. Chaudhary Hammer (P) Ltd.
		57. Reinz Talbros
		58. Three Star Paper Mill
		59. Brahmani Paper Mill
		60. Surya Processors
		61. Arti Steel Rolling Mills
		62. Radeint Wire
		63. Rathi Ispat Ltd.
		64. Friends Engg. Co.
		65. Vijay Fertilizers (P) Ltd.

(b) A time-bound programme has been given for installation of pollution control devices to those units which are not having the same. Prosecutions have been launched against the other defaulting units.

[English]

Working Group on Tribal Development

6015. SHRI GIRIDHAR GOMANGO: Will the PRIME MINISTER be pleased to State:

(a) whether the Working Group on tribal development set up by the Planning Commission for the Eighth Plan has submitted its report;

(b) if so, the main recommendations regarding Scheduled Areas, administration, allocation and implementation thereof;

(c) whether other Government Depart-

ments have also identified the problems and provided funds for Tribal Sub-Plan areas in their Working Group Reports; and

(d) if so, the details thereof?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) Yes, Sir.

(b) A Statement is attached.

(c) and (d). Representatives of other concerned Central Ministries/Departments were members of the Working Group on Development and Welfare of Schedule Tribes. The Working Group in its report to the Planning Commission reviewed and recommended the current policy regarding role of Central Ministries in quantifying, adapting and implementing programmes for welfare and development of Schedule Tribes be continued in the Eighth Plan period. It opined that it was necessary that a coordinated view of the efforts made by each Ministry is also taken from time to time.

STATEMENT

<i>Item</i>	<i>Main Recommendations</i>
<i>1</i>	<i>2</i>
Schedule Areas	<p>The Fifth Schedule imposes a special responsibility on the Governor for peace and good Government of Scheduled areas.</p> <p>No formal interpretation has been made yet as to what constitutes 'peace and good government' in the context of tribal areas. Besides Regulations Governing land transactions and money lending etc., 'peace and good Government' also requires providing and administrative structure in tribal areas which is within the comprehension of the people and which is responsive to them.</p> <p>It is time for the Centre to consider giving directions to the States for framing regulations on administration and for ensuring peace and good Government of these areas.</p> <p>Even though it is not provided in the Constitution, the report of the</p>